

tions issued by the Central Board of Film Certification in August, 1984, all advertisement films on soft drinks include the statutory warning under the Food Products Order, 1955.

(b) Does not arise.

#### Maintenance of Markets of Government Colonies

6319. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the authority responsible for the proper upkeep and maintenance of the markets built in the midst of the Government colonies in the capital like R.K. Puram, South Moti Bagh, Nanakpura, Moti Bagh I etc. and particularly the day-to-day sanitation, clearing and flushing of the public conveniences built therein ; and

(b) whether the Directorate of Estate has set up any agency for this purpose and if so, how it monitors over not only the encroachment but also the proper sanitary standards being kept to ward off pollution and its hazards being spread to the Government servants' quarters located in the close proximity of these markets ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) The upkeep and maintenance of markets in R.K. Puram, South Moti Bagh (Nanakpura) are with the C.P.W.D. Maintenance of markets in Moti Bagh-I is with the NDMC.

The responsibility of the day-to-day sanitation, cleaning and flushing of public conveniences is that of the local bodies, i.e. M.C.D./N.D.M.C. operating in the area.

(b) Directorate of Estates has no such agency for this purpose.

#### Acute Shortage of Water in Madhya Prdaesh

6320. SHRI KAMLA PRASAD SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether attention of his Ministry has been drawn to the news item "M.P. Par Akaal Ki Parchaian" and "Army asked to help supply water" appearing in Jansatta and Hindustan Times of 21 April, 1985 highlighting the fact of near water famine conditions in the States of Madhya Pradesh and Uttar Pradesh and requesting for Central help ;

(b) if so, the action taken in the matter by Central Government ;

(c) whether 1981-90 have been designated as the International Drinking water supply and Sanitation Decade and the Government are committed to provide access to safe water and sanitation for all people ; and

(d) if so, details of the progress made during the last five years ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) Yes, Sir.

(b) The request of the Government of Uttar Pradesh to local Army authorities for providing tanker/tanks/convas/bags to make arrangements for providing drinking water in the areas facing serious drinking water shortage has been recommended to the Ministry of Defence. No such request has been received in this Ministry from the Government of Madhya Pradesh.

The Government of India (Ministry of Agriculture) provided draught relief assistance to these two State Governments for making arrangement for providing drinking water in drought affected areas as per details below ;